

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 109(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.12.2016.

NAME OF THE COMPANY: Mr. Christianus Muller

Vs.

M/s A & C Braid & Rope Co. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.	<u>Order dated 23.12.2016</u>			
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	<u>CP No. 109(ND)/2014 Mr. Christianus Muller Vs. M/s A & C Braid & Rope Co. Ltd.</u>			
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Status report is not filed. Since the appeal is pending, list
for status report on 15.02.2017.

List on 15.02.2017.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.12.2016